

18.01 hrs.

PAPERS LAID ON THE TABLE

[English]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table a copy of Notification No.175/85-CE [G.S.R. 607 (E)] (Hindi and English versions) published in Gazette of India dated the 26th July, 1985 together with an explanatory memorandum regarding exemption to Lean Gas obtained from natural gas when intended for use as (i) feedstock in the

manufacture of fertilizers; and (ii) fuel for the generation of electrical energy by specified electrical undertakings from the whole of the duty of excise leviable thereon, issued under the Central Excise Rules, 1944.

[Placed in Library See No. LT-1190/85]

MR. CHAIRMAN : The House stands adjourned till 11 A.M. on Monday the 29th July, 1985.

18.02 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Monday, July 29, 1985 [Sravana 7, 1907 (Saka)].